

अवर सचिव महोदय,

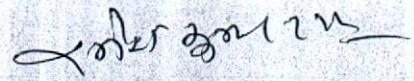
बिहार विधान सभा,

पटना।

प्रमाण (11/11/25)

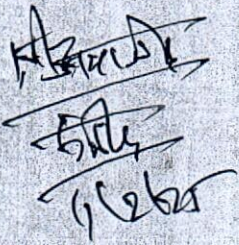
सामान्य प्रशासन विभाग, बिहार, पटना द्वारा निर्गत पत्र के आलोक में दिनांक-
31.12.2024 तक सम्पत्ति का ब्योरा की हस्ताक्षरित प्रति पत्र के साथ संलग्न कर भेजी
जा रही हैं

कृपया प्राप्ति स्वीकार करने की कृपा की जाय।

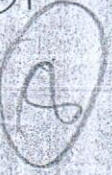


(रमेश कुमार राय)

नेता विरोधी दल के निजी सहायक (सरकारी)
बिहार विधान सभा।



1623
13/02/25



Declaration of Assets and Liabilities

Year- December 2024.

I Ramesh Kumar Roy, Son of Munshi Lal ray, aged 50 years, belonging to BIHAR SECRETARIAT SERVICE and presently working as Assistant Section Officer, Parliamentary Affairs deptt., Bihar, Patna (Diputation as P.A to Leader of Opposition, Bihar Vidhan Sabha, Patna) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse Name(S)- Anita Kumari SDE(BSNL)	Dependant-1 Name- (Kumar Tejas)	Dependant-2 Name- (Kumar Shreyash)	Dependant-3 Name(N.A)
1	2	3	4	5	6	7
(i)	Cash	45000	30000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institution And Non-Banking Financial Companies	220000	265000	30000	70000	NIL
(iii)	Bonds, Debentures and Shares in companies			NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies etc.	PLI-200000 PPF-618191		NIL	NIL	NIL
(v)	Motor Vehicles (details of make etc.)		Alto Make-2009	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold115gm, Silver-20gm	Gold 190gm, Silver-450gm	Gold-55gm	Gold-56gm	NIL
(vii)	Other assets, such as values of claims/interest	NIL	NIL	NIL	NIL	NIL

Note:- Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicates]

Sl. No.	Description	Self	Spouse Name(S)-	Dependant-1 (Kr Tejas)	Dependant-2 (Kr Shreyash)
1	2	3	4	5	6
(i)	Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current Market Value		Vill-Telmar, Block- Harnaut, Nalanda Ek fasla land 1.346 Acre & Mirzapur, Block-Raghopur, Vaishali, chaur land 1.32 Acre	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number (s) - Extent (Total measurement) - Current market value	Sarifaganj Patna city, Area-1013 Sq Feet & Paharpur Part-2, Block-phulwari, dist- patna, Area-1 khata (family equal division)	Nathupur, Block- Phulwari, Area- 1 katha 6 dhur	NIL	NIL
(iii)	Building (Commercial and residential) - Location (s) - Survey/door number (s) - Extent (Total measurement) - Current market value	Paharpur.Part-2, Block-phulwari, dist-patna, Area-2 khata 1dhur (Res. Building constructed as per joint family system with equal division among siblings)			
(iv)	Houses/Apartments, etc. - Location (s) - Survey/door number (s) - Extent (total measurement) - Current market value		NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL

Ramesh Kumar Roy

- (2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-
[Note: Please give separate details for each item]

Sl. No.	Description	Name & address of Bank/Financial Institutions (s)/Department (s)	Amount outstanding as on 31.12.2024
1	2	3	4
(a)	(i) Loans from Banks	State Bank Of India Housing Loan	Self-16,49,030/- Wife-22,87,450/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	From Friends, Family & others	10,00,000.00
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income tax Return filed Give also Permanent Account Number (PAN)]	PAN No.-ADNPR1070K(Myself) Pan no.- AHJPK0238L (Wife)	Rs.
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/WEL-139

Gender :- ☒ M (M/F)

Date of Birth :- (DD/MM/YYYY)

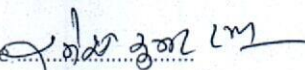
Class/Group :- (A/B/C)

Cader :- BIHAR SECRETARIAT SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: RAMESH KUMAR ROY

Designation: Assistant Section Officer

Place: Patna

Date: 15/01/2025

Department: Parliamentray Affirs deptt. govt of bihar.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.